

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

Dated: 11.05.2024

No. 406 A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Officers named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 2<sup>nd</sup> Class for the District noted against their names in column no. 4 of the table.

Sl. No.	Name of the Officers with designation and present place of posting	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Sri Navneet Kumar J.M. 2 <sup>nd</sup> Class, Vaishali at Hajipur	(a) Judicial Magistrate (b) Banka (c) Banka	Banka
2.	Ms. Smriti J.M. 2 <sup>nd</sup> Class, Vaishali at Hajipur	(a) Judicial Magistrate (b) Gopalganj (c) Gopalganj	Gopalganj
3.	Sri Ambuj Kumar Dubey J.M. 2 <sup>nd</sup> Class, Ara	(a) Judicial Magistrate (b) Bhagalpur (c) Bhagalpur	Bhagalpur
4.	Ms. Hari Priya J.M. 2 <sup>nd</sup> Class, Hajipur	(a) Judicial Magistrate (b) Gopalganj (c) Gopalganj	Gopalganj
5.	Ms. Kumari Nivedita J.M. 2 <sup>nd</sup> Class, Hajipur	(a) Judicial Magistrate (b) Sitamarhi (c) Sitamarhi	Sitamarhi
6.	Ms. Ananya J.M. 2 <sup>nd</sup> Class, Hajipur	(a) Judicial Magistrate (b) Munger (c) Munger	Munger
7.	Sri Tarique Shamim J.M. 2 <sup>nd</sup> Class, Hajipur	(a) Judicial Magistrate (b) Bagaha (c) West Champaran	West Champaran

8.	Ms. Neha Kumari J.M. 2 <sup>nd</sup> Class, Ara	(a) Judicial Magistrate (b) Bhagalpur (c) Bhagalpur	Bhagalpur
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By order of the High Court,  
Sd/- P.K. Malik  
Registrar General

Memo. No. 38125 - 38156

/ Dated, Patna the 11.05.2024

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna /Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judges, Ara/ Bhagalpur/ Vaishali at Hajipur/ Banka/ Gopalganj/ Sitamarhi/ Munger/ West Champaran for information (and communication to the officers concerned.

**The officers appointed may be directed to make over charge of their offices in such a way so as to join their new assignments within 21 days from receipts of Court's notification.)**

(-) For D. Js. concerned only.

  
Registrar General